

*[English]***Sports Activities in Karnataka**

2428 SHRI B.M. MENSINKAI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government have any Centrally sponsored schemes regarding sports activities being implemented in Karnataka;

(b) if so, the details thereof; and

(c) the funds allotted under the scheme during 1998-99 and proposed to be allotted during Ninth Plan?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c) No, Sir, there is no specific scheme only for Karnataka. However, the Department operates a Scheme of "Grants for Creation of Sports Infrastructure" under which Central assistance, subject to a ceiling limit, is provided on matching share basis between the State/UT Governments and the Union Government. There is a budget provision of Rs.11.60 crores under the Scheme during 1998-99 and Rs.45.00 crores during Ninth Plan. State-wise funds are not allotted under the scheme but depending upon the receipt of viable proposals from the State Governments, admissible Central assistance is provided.

National River Conservation Plan

2429. SHRI RANJIB BISWAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether cleaning operation is taking place under the National River Conservation Plan;

(b) if so, the rivers included in the Plan;

(c) whether Government propose to include some more rivers under this plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) and (b) The Government approved during the period April 1993 to October 1996 the schemes of the Ganga Action Plan Phase II and the National River Conservation Plan. Under these two schemes, pollution abatement works have been approved on polluted stretches of 22 rivers in 14 States covering 141 towns. The list of the rivers included in these programmes is given in the Statement enclosed. The work on these schemes is in progress.

(c) and (d) It has been decided not to include new rivers under this plan during the Ninth Plan.

Statement

Sl.No.	Name of State	River
I.	ANDHRA PRADESH	
		1 Godavari
		Godavari
		Godavari
		Godavari

Sl.No.	Name of State	River
II.	BIHAR	
		2 Subamarekha
		Subamarekha
		Subamarekha
		3 Ganga
		4 Damodar
III.	GUJARAT	
		5 Sabarmati
IV.	KARNATKA	
		6 Tunga (Krishna)
		7 Tungabhadra (Krishna)
		8 Bhadra (Krishna)
		Tungabhadra (Krishan)
		9 Cauvery
		Cauvery
		Cauvery
		Cauvery
V.	MADHYA PRADESH	
		10 Khan
		11 Kshipra
		12 Tapti
		13 Betwa
		Betwa
		Betwa
		14 Narmada
		15 Wainganga
		Wainganga
		Wainganga
		16 Chambal
VI.	MAHARASHTRA	
		17 Krishna
		Krishna
		Godavari
		Godavari
VII.	ORISSA	
		18 Mahanadi
		19 Brahmini
		Brahmini
		Brahmini